NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/06/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/130/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

others

: M/s C.R.I. Infrastructures (India) Private Limited & 5

UNDER SECTION

: 235, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

10 SANDEED KUMAR.

M. Mid

2. H. Karthile Soghadri P. Rajiyi'

ORDER

Proxy Counsel Mr. Sandeep Kumar for Petitoner and Mr. P. Rajuji, Counsel for Respondents present. Counsel for the Petitioner seeks enlargement of time for submitting final arguments. At request, time is enlarged. Final opportunity is granted for making final submission failing which the matter shall be taken up for passing an appropriate order on merits. Put up on 27.07.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)